

B
SLP(Crl.)No. 3484 OF 2001

ITEM No.30

Court No.10

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3484/2001

(From the judgement and order dated 23/01/2001 in CRLA 528/96
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SHAMSHER SINGH @ SHERA

Petitioner (s)

VERSUS

STATE OF HARYANA

Respondent (s)

(With Office Report)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. Mahendra Anand, Sr. Adv.
Ms. Gargi Khanna, Adv.
Mr. Lalit Khanna, Adv.
Mr. Vidya Dhar Gaur, Adv.

For Respondent (s) Mr. J.P. Dhanda, Adv.
Mr.K.P.Singh, Adv.
Mr. D.S. Nagar, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Let the matter appear on 07.01.2002.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar